

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18719-JK (LD) of 2024
DATED:- 25 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 25 - 11 - 2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat

Annexure to the Government Order No.18719-JK(LD) of 2024 dated 25.11.2024

S No.	Title of the Case	OIC
1	WP(C) No. 1304/2023 titled Naringen Singh Versus UT of J&K and others.	Shri Khalid Mehmood Qureshi, Executive Engineer, Banihal,
2	WP(C) No. 2356/2024 titled M/s Elgin Electronics Pvt. Ltd Vs UT of J&K and others.	Er. Ashwani Kumar, Superintending Engineer, PWD Circle South
3	WP(C) No. 1774/2024 titled Shabeer Ahmed & Anr. Vs. UT of J&K and others	Sh. Ved Singh, Executive Engineer, PMGSY, Division Thathri
4	WP(C) No. 1780/2024 titled Zahida Begum Versus UT of J&K and ors	Sh. Ved Singh, Executive Engineer, PMGSY, Division Thathri
5	WP(C) No. 1775/2024 titled Khair Din & others Versus UT of J&K and others .	Sh. Ved Singh, Executive Engineer, PMGSY, Division Thathri
6	WP(C) No. 2495/2023 titled Bal Krishan Vs. UT of J&K and Ors.	Er. Mona Bhat, Executive Engineer, PW(R&B) Division Hiranagar,



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